

(ii) Period during which the call is completed e.g., Concessional period.

(iii) Duration of the call.

It is not possible to evaluate the loss of revenue in the case of ineffective calls as none of the above criterion would apply.

Railway Coaches

22. Shri Shree Narayan Das: Will the Minister of Railways be pleased to state:

(a) whether any assessment has been made on an-All-India basis as to the requirements of various categories of coaches that will be required if passengers occupy as many seats as are authorised in each compartment; and

(b) if so, the result of such assessment?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) and (b). No, not on that basis; but the provision of additional coaches required is made on the basis of a 15 per cent increase in passenger traffic over the 3rd Plan period, as approved by the Planning Commission.

On this basis, the additional stock programmed to be provided during the 3rd Plan period is—

Broad Gauge	1869 coaches
Metre Gauge	1715 coaches
Narrow Gauge	38 coaches

A census is also taken of all trains twice a year, during April-June and again during October-December and on the basis of the overcrowding observed on each train, the approximate number of coaches required to remove overcrowding, on the overcrowded trains, is also worked out. This, however, does not give a correct assessment, as on the same section while some trains are overcrowded, others may not be fully occupied.

Samastipur Sugar Mill

23. { **Shri Shree Narayan Das:**
Shri Tridib Kumar Chaudhuri:
Dr. Mahadeva Prasad:
Shri Yogendra Jha:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Samastipur Sugar Mill in the district of Darbhanga, Bihar, has stopped crushing sugar cane in this season;

(b) if so, the circumstances in which this happened;

(c) whether any steps have been taken to get the mill start crushing; and

(d) the arrangements made to get the sugar cane of that area crushed?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) and (b). The Board of Management of Jamastipur Sugar Mills Ltd. had decided not to commence crushing operation in the season 1963-64 due to losses suffered by them in the past few years.

(c) and (d). The Government of India have taken over the management of the mill with effect from the 14th January, 1964 and the mill is now being run through an Authorised Controller. It started working on the 20th January, 1964.

Freight Rates

24. Shri P. C. Borooah: Will the Minister of Transport be pleased to refer to the reply given to Starred Question No. 495 on the 10th December, 1963, regarding increase in the freight rates by the India-U.K. Continent Conference and state:

(a) the decisions since taken to provide due protection to sensitive export commodities in consultation with the Conference; and